COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 46 OF 2018 & IA NO. 233 OF 2018

Dated: 13th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Sai Wardha Power Generation Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent(s)

& Anrs.

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Mr. Ashwin Ramanathan Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. G. Saikumar

Ms. Shurti Awasthi for R-2

ORDER

One week's time is granted at the request of learned counsel appearing for the Appellant and Respondent No.2 to enable them to file necessary memo to transfer this matter from Court-II to Court-I i.e. before the Bench headed by the Hon'ble Chairperson.

List the matter on 17.12.2018.

(Ravindra Kumar Verma)
Technical Member

(Justice N.K. Patil)
Judicial Member

mk/bn